## Annexure-6

Name of the corporate debtor: ARYAVRAT TRADING PRIVATE LIMITED; Date of commencement of liquidation: 21.09.2022; List of stakeholders as on: 01.06.2023

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

SI.		Details of claim received		Details of claim admitted							Amount of			
No.	l .	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	lien or	attachment	Amount covered by guarantee	amount of	contingent claim	any mutual dues, that may be set off	•	Iclaim under	Remarks, if any
1	I.C. Sancheti & Co.	30.04.2022	₹ 14,70,519.00	₹ 14,70,519.00	Operational Creditor	No	N.A	No	0.03%	N.A	N.A	₹ -	₹ -	*
	V. Singhi & Associates	27.04.2022	₹ 2,47,800.00		Operational Creditor	No	NA	No	0.01%	NA	NA	₹ -	₹ -	<u> </u>
											<u> </u>	<u> </u>	<u> </u>	1

No claim was received from the operational creditor in liquidation, but in compliance with Regulation 30 of Insolvency and Bankruptcy Board of India (Liquidation \* Process) Regulations, 2016, the operational creditors' claims during CIRP have been considered during the liquidation process.

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